

**OFFICE OF THE CHIEF JUDICIAL MAGISTRATE,
CENTRAL DISTRICT, THC, DELHI.**

ORDER

Pursuant to the letter No. 5954-5955/DHC/Gaz.II/G-7/2025, dated 31-10-2025 of the Hon'ble High Court of Delhi, New Delhi and as approved by Ld. Principal District & Sessions Judge (West), Delhi, it is hereby ordered that following Ld. Judicial Officers, West District, shall hold Evening Courts from 05:00 PM to 07:00 PM for the month of **October-2026**.

Evening Court Numbers.	Name of Ld. Evening Court Judges	Room No.	Assisting Court Staff
Evening Court No. 1 (West) (ECTC)	Sh. Anubhav Verma, Reliever JMFC	22	Assist by the Court of JMFC-01, West District
Evening Court No. 2 (West) (ECTC)	Ms. Pooja Kumari, Reliever JMFC	21	Assist by the Court of JMFC-02, West District
Evening Court No. 3 (West) (ECTC)	Ms. Harshita Gautam, Reliever JMFC	27	Assist by the Court of JMFC-03, West District
Evening Court No. 4 (West) (ECTC)	Ms. Ritu Meena, Reliever JMFC	35	Assist by the Court of JMFC-04, West District
Evening Court No. 5 (West)	Sh. Gaurav Singal, JMFC (NI Act)-07	04, CBA-1	Own Court
Evening Court No. 6 (West)	Sh. Vikas Madan, JMFC-07	289	Own Court

Note 1. Every Presiding Officer of Evening Court (ECTC) shall be assisted by his/her own court staff consisting of Reader and one Orderly and the Presiding Officer of Evening Court (Regulars) except ECTC shall be assisted by his/her own Court staff consisting of Reader, One Stenographer/PA & One Orderly. In case the Reader of the Presiding Officer of Evening Court happens to be on leave, the Ahlmad/ Asstt. Ahlmad shall assist the Presiding Officer of Evening Court.

Note 2. It shall be the duty of the Orderly of the concerned Evening Court Judge to collect the Peshi one day in advance and shall return the files in the evening after the Court work is over to the concerned Ahlmad of the Evening Courts. In the absence of orderly, the Ahlmad of the concerned Evening Court shall do this work.

Note 3. It is impressed upon the Ld. Judicial Officer that they shall sign the fine statement on daily basis before leaving the Court premises.

Note 4. No request for exemption from holding Evening Court shall be entertained, except in exceptional cases.

Note 5. Whenever any lawyer creates ruckus in Evening Courts or misbehave with Evening Court Judges or Court Staff, **Sh. D K Sharma, President, DBA, Mob. 9810224127, Sh. Yajuvandra Chaudhary, Vice President Mob. 9013085800, Sh. Vikas Goyal, Hony. Secretary, DBA, Mob. 8588827669, Sh. Himanshu Khari, Member Executive Mob. 9873784389, Ms. Anita Sikdar, Member Executive, Mob. 9716762348 and SI Sandeep Mathur, Chowki Incharge, Post Post, THC Mob. 9999178111** may be contacted accordingly.

Harshita

Note 6. In case of non reporting by any of the Ld. APP or Naib Court, the matter be brought to the knowledge of Ld. Chief Public Prosecutor concerned by the concerned Evening Traffic Courts.



(Harshita Mishra)

Chief Judicial Magistrate
Central District, THC, Delhi.

Dated: 26/09/2026

823/-84 /CJM/Central/2026

01. The Ld. Registrar General, Hon'ble High Court of Delhi, New Delhi
(Through Ld. Principal District & Sessions Judge, (HQ), Delhi)
02. The Ld. Principal District & Sessions Judge, All District.
03. The Ld. Officer Incharge, Pool Car, THC, Delhi.
04. The Commissioner of Police, Delhi,
05. The Ld. CJMs, All District.
06. The Officer concerned with the request to send the name of staff/court staff
alongwith details of days that they have attended/hold the Evening Court for the month
of **October-2026** as per proforma, through their respective Court /office directly to the
office of concerned Ld. Principal District & Sessions Judge so that payment of special
allowances is not delayed.
07. The Secretary, Delhi Legal Service Authority, Central and West District, Delhi.
08. The Administrative Civil Judge, Central District, Delhi
09. The DCP (Central, North) Delhi (Through the office of the Commissioner of Police,
Delhi.
10. The Director of prosecution, Delhi
11. The Sr. Accounts officer, Central and West District.
12. The AO (J)/Branch Incharge, Administration Branch, Computer Branch, General Branch,
Care Taking Branch, Pool Car, THC.
13. The A. O. (J), Judicial Branch (Central & West District), Tis Hazari Courts, Delhi.
14. The AO (J)/ Branch Incharge, CJM Office, West District, THC, Delhi.
15. The Secretary, Bar Association, Tis Hazari Courts, Delhi.
16. The PRO/APRO, THC, PHC, KKD, Rohini, Dwarka & Saket Courts, Delhi.
17. The A.O. (J)/Incharge, Evening Court Cell/ CJM Office, THC, Delhi.
18. Audit and Fine Section, Accounts Branch, Central & West District, THC, Delhi.
19. The Cashier, Cash Branch, Central & West District, THC, Delhi.
20. For uploading on LAYERS.
21. For uploading on centralized web-site through LAYERS.
22. PS to Ld. Principal District & Sessions Judge (HQ), Delhi.
23. Reader to CJM, Central & West District, Delhi.
24. Notice Board/Office file.



(Harshita Mishra)

Chief Judicial Magistrate
Central District, THC, Delhi